

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 233/2016 In  
O.A No. 3089/2015

New Delhi this the 28<sup>th</sup> day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Swatantra Nayyar (Librarian) (Retired)  
W/o Sh. G.K. Nayyar  
R/o House No.1197, Sector-21,  
Gurgaon, Haryana-222016  
Aged around 67 years  
Retired as Librarian  
From G.B. Pant Polytechnic
2. Asha Lata Srivastava (Librarian) (Retired)  
W/o Sh. V.K. Srivastava  
R/o 131, 1<sup>st</sup> Floor, Ashok Enclave Main,  
Faridabad, Haryana-121003  
Aged around 68 years  
Retired as Librarian  
From Meerabai Polytechnic. .... Petitioners

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Ms. Puniya Salila Srivastava,  
Principal Secretary/Secretary,  
Department of Training & Technical Education,  
Muni Maya Ram, Pitampura,  
Delhi-110088.
2. Mr. K.K. Sharma,  
Chief Secretary,  
GNCT of Delhi,  
Delhi Sachivalaya,  
Players Building,  
I.P. Estate,  
New Delhi. .... Respondents

(By Advocate : Mrs. Rashmi Chopra with Ms. Neetu Mishra)

**ORDER (ORAL)**

**By Mr. P.K. Basu, Member (A)**

The learned counsel for the respondents has produced order dated 27.03.2017 granting Senior Scale as well as Selection Grade Scales to the petitioners.

2. There has been full compliance of this Tribunal's order dated 19.01.2016. The CP is closed and notices are discharged.

**(Dr. Brahm Avtar Agrawal)**  
Member (J)

**(P.K. Basu)**  
Member (A)

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